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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/119/2016
NAME OF THE PETITIONER(S) : Mr. S. Suresh
NAME OF THE RESPONDENT(S) : M/s Avon Institute of Modern Sciences Pvt. Ltd. &
Another
UNDER SECTION : 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.K. Mylsamy }
G. Meera }

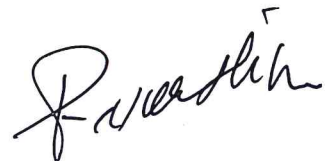
Counsel for
Respondents



for A.K. Mylsamy & Associates LLP

2 P. NEETHI KUMAR
For
M/s VARAON & SAI RAMS

Counsel for
Petitioner



ORDER

Shri P Neethi Kumar, counsel for petitioner present. Shri A K Mysamy, counsel for respondents present. Counsel for petitioner sought time for submitting arguments as his senior counsel could not attend the Tribunal today. Time extended at request with a specific direction to submit arguments on the next date of hearing, failing which the matter shall be decided on merits. Put up on 11.04.2017 at 10.30 A.M at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)